Annexure-9

Name of the corporate debtor: Kandla Energy and Chemicals Limited: Date of commencement of CIRP 21-10-2022; List of creditors as on 23-12-2022

List of other creditors (Other than financial creditors and operational creditors) (Amount $\text{in} \vec{\tau})$

| Sl. No | Name of cre | Details of claim received | | Details of clai m admitted | | | | | Amount of contin | Amount of any mutual | Amount of claim not | Amount of claim under | Remarks, if any |
|-----------|-------------|---------------------------|-------------------|-------------------------------|-------|---|------------------------------------|------------------------|------------------|---------------------------------|---------------------|-----------------------|-----------------|
| | -ditor | Date of receipt | Amount claimed | Amount of claim admitted | claim | Amount co vered by Security interest | Amount co vered by guarantee | Whether related party? | -gent claim | dues, that may be set-off | admitted | verifica- tion | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | Nil | | | | | | |
| | | | | | | | | | | | | | |
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